

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32095/2011

MUNESHWAR AND ORS

VERSUS

STATE OF UP AND ORS	Respondent(s)
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(With prayer for interim relief and office report)

WITH SLP(C) NO. 32093 of 2011
(With prayer for interim relief and office report)

Date: 21/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Niraj Gupta, Adv.
Mr. M.R. Shamsad, Adv.

For Respondent(s)

M/S Vidhi International, Adv.
Ms Shalini Kumar, Adv.
Mr. M.R. Shamshad ,Adv

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO.32093/2011
File not received.

SLP(C) NO.32095/2011
Six weeks' time is granted to respondent Nos. 1 to 4 for filing counter affidavit.

The ld. appearing Counsel has undertaken to file vakalatnama as well as counter affidavit on behalf of respondent Nos. 5 to 8.
List again on 1.3.2013.

	(M.A.SAYEED)
	REGISTRAR

hj